

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II
SECTION 3, SUB-SECTION (ii) DATED THE 7th FEBRUARY, 1997

Government of India
Ministry of Finance
(Department of Revenue)

New Delhi the 7th February, 1997

NOTIFICATION

S.O. (E).- In exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1962), the Central Government on the recommendations of the National Committee, hereby approves the institutions specified in column (2) of the Table below and specifies the eligible projects or schemes and the estimated cost thereof as mentioned in column (3) of the Table below and also specifies in the column (4) of the said Table, the maximum amount of such cost which may be allowed as deduction under said section 35AC.

T A B L E

Serial number	Name of the Institution	Project or Scheme and estimated cost thereof	Maximum amount of cost to be allowed as deduction under section 35AC
(1)	(2)	(3)	(4)
1.	Kota Cancer Society, 196, Civil Lines, Opposite M.B.S. Hospital, Kota - 324 001.	Construction of building for Cobalt Therapy Unit at M.B.S. Hospital Campus, Kota, Rajasthan.	Rs.15.00 lakhs.
2.	Shri Ayurved Dental Research Seva Charitable Trust, Rajkot Ratanpur, P.O. Gauvaridad, District Rajkot, Gujarat.	Construction of staff quarters, and running of Grams dental care, health care and Vyasana Mukti Programme Project (including cost of equipments, instruments and vehicles) of Shri Ayurved Dental Research Seva Charitable Trust at Ratanpur, Rajkot, Gujarat.	Rs.45.00 lakhs.
3.	Shri Chandracharya Dharmarth Chikitsalaya Trust - Amarkantak, District Shahdol, Madhya Pradesh - 484886.	Running of Medical Services and Research (including cost of equipments, furnitures and fixtures) in Herbal Ayurvedic Medicines, Diseases such as Cancer, Skin diseases etc.	Rs.44.66 lakhs. a corpus fund o Rs.135.00 lakhs only.

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(1)	(2)	(3)	(4)
4.	Nature Cure and Yoga Trust, Bapu Nature Cure Hospital and Yogashram, Gandhi Nidhi, Patparganj, Delhi-110091.	Construction of buildings of Naturopathy Institute-cum- hospital at Patparganj, Delhi with infrastructural facilities, equipments and furnishing thereof.	Rs.383.00 lakhs
5.	Ila Trust, D-44, Sujan Singh Park, New Delhi - 110003.	Running of mobile clinics fitted with equipments for control of AIDS and related diseases and rehabilitation of its victims at Delhi and Guwahati.	Rs.546.42 lakhs
6.	Dalmia Shiksha Pratisthan, 4, Scindia House, New Delhi - 100 001.	Construction, and running of of school (including cost of vehicles) in thirty villages of Sundergarh District, Orissa.	Rs.25.06 lakhs
7.	Cipla Cancer and Aids Foundation, C/o Cipla Limited, Mumbai Central, Mumbai - 40000.	Land development, construction, furnishing, installation of equipments and running of Palliative Care Centre at Pune, Maharashtra.	Rs.215.00 lakhs plus a Corpus fund of Rs.300.00 lakhs
8.	Legal Aid Services- West Bengal, 5, K.S. Roy Road, Ground Floor, Calcutta - 700001.	Organising of,- (a) 12 free legal-aid camps in rural areas; and (b) 24 programmes including seminars, Lok Adalats etc., under legal literacy scheme.	Rs.7.20 lakhs

2. This notification shall remain in force for a period of one year in relation to assessment year 1997-98 in respect of project or scheme mentioned at serial number 1 and for a period of three years in relation to assessment years 1997-98, 1998-99 and 1999-2000 in respect of projects or schemes mentioned at serial number 2, 3, 4, 5, 6, 7 and 8.

(V.K. SEHGAL)
Deputy Secretary to the Government of India

No. 10267
F.No. NC-114/96

1.	2.	3.	4.
2.	श्री आयुर्वेद डेन्टल रिसर्च सेवा चेरिटेबल ट्रस्ट, राजकोट रतनपुर, डाकखाना गोरीबाद, जिला-राजकोट, गुजरात	कर्मचारी क्वार्टरों का निर्माण रतनपुर, राजकोट, गुजरात स्थित श्री आयुर्वेद डेन्टल रिसर्च सेवा, चेरिटेबल ट्रस्ट की ग्राम दन्त देखरेख/स्वास्थ्य रक्षा और व्यसन मुक्ति प्रोग्राम प्रोजेक्ट चलाने के लिए उपस्कर यन्त्र और वाहन	45.00 लाख रु०
3.	श्री चंद्राचार्य धर्माथ चिकित्सालय ट्रस्ट अमरकंटक-जिला शहडोल, मध्यप्रदेश-484886	हरबल आयुर्वेदिक औषधियों केन्द्र, त्वचा रोगों आदि बीमारियों के लिए चिकित्सा सेवाएं देने और शोध कार्य के लिए उपस्कर, फर्निचर/जुड़नार	44.66 लाख रु० जमा 135 लाख
			रु० का कापर स फंड
4.	नेचर क्योर और योगा ट्रस्ट, बापू नेचर क्योर दिल्ली में अस्पताल एण्ड योगाश्रम गांधी निधि, पटपड़ गंज, दिल्ली-110091	आधारभूत संरचनात्मक सुविधाओं के साथ भवनों का निर्माण और पटपड़गंज, नेचरोपेथी इन्स्टीट्यूट-कम-हास्पिटल की साज-सज्जा करना ।	383 लाख रु०
5.	इला ट्रस्ट डी 44, सुजानसिंह पार्क नई दिल्ली-11003	इस और संबंधित बीमारियों के नियंत्रण के लिए उपकरण लगे चल क्लीनिक चलाना और दिल्ली और गुवाहाटी में इसके रोगियों का पुर्नवास ।	546.42 लाख रु०

1.

2.

-3-

3.

4.

डालमिया शिक्षा प्रतिष्ठान

4 सिन्धिया हाऊस, नई दिल्ली

उड़ीसा के जिला सुन्दरगढ़ 25.06 लाख रु०

के 30 ग्रामों में निर्माण

कार्य, बाहन और स्कूल चलाने
का संचालन ।

7. सिपला केन्सर और एडस फाउंडेशन

द्वारा सिपला लिमिटेड मुम्बई-400001.
केन्द्रीय मुम्बई-40000

भूमि विकास, निर्माण साज 215

साज-सज्जा, उपकरण लाख रु० जमा
और पुणे महाराष्ट्र में प्रशामक 300.00 लाख रु०
रक्षा केन्द्र चलाना । का कार्यक्रम पद8. लीगल एड सर्वितेड पश्चिम बंगाल
5, के०एच० राय रोड भूमि ताल
कलकत्ता ।४क॥ ग्रामीण क्षेत्रों में 12 निशुल्क
कानूनी सहायता शिविरों का
आयोजन ।४ख॥ कानूनी साक्षरता योजना के 7.20 लाख रु०
अन्तर्गत संगोष्ठी, लोक अदालतों आदि
सहित 24 कार्यक्रमों का आयोजन ।

यह अधिसूचना क्रम संख्या 1 में उल्लिखित परियोजनाओं के संबंध में
कर निर्धारण वर्ष 1997-98 के संबंध में एक वर्ष की अवधि तक और क्रम सं० 2, 3, 4,
5, 6, 7 एवं 8 में उल्लिखित परियोजनाओं के संबंध में निर्धारण वर्ष 1997-98,
1998-99 और 1999-2000 के बाबत तीन वर्ष की अवधि तक लागू रहेगी ।

सं. 10267

फा. सं. एन.सी. 114/96

४बी० के० सहगल॥

उप-सचिव, भारत सरकार